

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

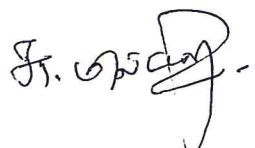
(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/669/(IB)/2017
NAME OF THE PETITIONER(S) : WITHIN
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. JIM RAT MILTON ^{REPRESENTING} COUNSEL FOR PETITIONER. 

ORDER

Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor. The Counsel for the Corporate Debtor was present on 18.12.2017 but did not appear on 03.01.2018. The matter was adjourned for appearance of the Respondent. There is no representation on behalf of the Respondent, so the Respondent is proceeded ex-parte. The matter is posted for arguments. Put up on **08.02.2018 at 10.30 AM.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)